

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC. VII-37/2013/3273/A

From :- Shri Saptarshi Garg.
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Sanjeev Kumar Sharma,
District & Sessions Judge,
Kokrajhar.

Dated Guwahati the 12th April, 2023.

Sub: **Station leave permission.**

Ref:- No. DJK.1-5/22/671 dtd. 12.04.2023.

Sir,

With reference to the above, I am directed to inform you that you have been granted **station leave permission, with the official vehicle, at own cost, from the afternoon of 12.04.2023 till the morning of 18.04.2023.** The next senior most Judicial officer at the station will remain in charge of your Court and office in your absence.

Yours faithfully,

Sdb
JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-37/2013/3274/A dated 12.04.2023

Copy to:

- ✓1. The Project Manager, Gauhati High Court.

JT. REGISTRAR (VIGILANCE)

[Signature]